

(21)

# NATIONAL COMPANY LAW TRIBUNAL KOCHI BENCH

ATTENDANCE CUM ORDER SHEET OF THE HEARING HELD AT 10.30 AM ON 22nd Oct 2019

PRESENT : SHRI ASHOK KUMAR BORAH, MEMBER (JUDICIAL) &  
SHRI VEERA BRAHMA RAO AREKAPUDI

APPLICATION NUMBER :  
PETITION NUMBER : TCP/11/KOB/2019  
UNDER SECTION : 241-242  
NAME OF THE PETITIONER(S) : A.K.MANSOOR  
NAME OF THE RESPONDENT(S) : CHANNEL FOODS PVT LTD

**Counsel for the petitioner(s):**

Name of Counsel	Designation	Phone No.	Email	Signature
A.M. SRIDHARAN Counsel for petitioner	Advocate	9940012655	sril@line @gmail.com	

**Counsel for the Respondent(s):**

Name of Counsel	Designation	Phone No.	Email	Signature
Sr Counsel SANKARANARAYANA	Advocate			
KAVSHIK N SHARMA RAMALINGAM	Advocate			
S.P. MURAH Counsel for respondent	Advocate	9646174649	spmurah2019@gmail.com	

Office Notes

22nd Oct 2019(21)

## Order

TCP/11/KOB/2019

Learned counsel for the petitioner is present. Learned senior counsel for the respondent is also present. Arguments heard for some time. Learned counsel for both parties agreed that the matter of IA be taken up along with main petition. Both sides agreed to file third written statement with a compilation. List on 27.11.2019 for further arguments/final hearing.

Sd/-

**Veera Brahma Rao Arekapudi**  
Member (Technical)

Sd/-

**Ashok Kumar Borah**  
Member (Judicial)